

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE BENCH AT CHENNAI**

OA No 101 OF 2022

IN THE MATTER OF:

GREEN SOCIETY COSTAL CORRIDOR

..... Applicant

Vs

MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE & OTHERS

.... Respondents

REPORT FILED BY THE MINES 8th RESPONDENT

DATE - 25.06.2025



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

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It is certified that all the documents contained in the annexure are true copies.

Inspection Report regarding the orders of the Hon'ble National Green Tribunal (Southern Zone) dated: 24.04.2025 in Original Application No. 101 of 2022 (SZ) of Green Society, Costal Corridor, SPSR Nellore District submitted by the 9th Respondent.

It is submitted that, the Government of Andhra Pradesh vide Gazette Notification No. G15 to G40, Dt.03.04.2022 has issued Final Notification for the restructuring of Districts/ Divisions in the State. The Government vide G.O.Ms.No.2, Industries & Commerce (M-III) Department, Dated. 11.01.2023 has issued order for provisional allocation of posts in the re-organised Districts. The Director of Mines and Geology, Ibrahimpatnam vide Proceeding No.697/E/2023-1, dated: 27.04.2023, and Proceeding No. 697/E/2023-2, dated: 27.04.2023 has issued orders to all the Deputy Director of Mines and Geology's and Assistant Director of Mines & Geology's in the state re-designated and posted as District Mines and Geology Officer and Divisional Mines and Geology Officer and instructed to enable the functioning of the reorganized Officer from 01.05.2023. As a part of this the Assistant Director of Mines & Geology i.e., 9th Respondent is re-designated Divisional Mines and Geology Officer, Gudur. Hence, I submitting this latest report of Mines and Geology Department – Andhra Pradesh as 9th Respondent.

The Hon'ble National Green Tribunal (Southern Zone) vide orders dated: 24.04.2025 in O.A No. 101 of 2022 (SZ) filed by M/s Green Society, Costal Corridor, SPSR Nellore District, directed the latest report of the Department of Mines & Geology, A.P, be filed before the date of next hearing and posted the matter on 26.06.2025.

In obedience of the above orders of the Hon'ble National Green Tribunal (Southern Zone) this office Technical Staff have conducted inspections of the Quarry Leases for Silica Sand and Mineral Dealer License areas of Silica Sand on 20.06.2025 and the field observations are as follows:

Sl. No.	Name of the Quarry Lesse/ MDL holder	Location	Extent in Hectares	Remarks/Field Observation
1	Sri Pattan Mahaboob Saheb	Sy. No. 256/P of Vellapalem (V), Chillakur (M), Tirupati District.	9.207	1. The Quarry Lease was determined vide Proceeding No. 3789087/D8/2020, dated: 22.07.2022 of the Director of Mines and Geology, Ibrahimpatnam. As such, no quarry lease was in force over this area.

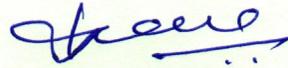
				<p>2. At that time of inspection, no vehicles, no tyre marks and no machinery present in the leased area.</p> <p>3. The worked pits are water logged and grass was grown up around the worked pits and at the approached road leads to the Quarry, indicates the quarry is not working. Moreover, lotus plants grown in the stagnated water of the Pits indicates that quarry is not working since long time.</p>
2	Sri S. Krishna Reddy (Respondent No.11)	Sy. No. 515/P of Ballavolu (V), Chillakur (M), Tirupati District.	17.940	<p>1. The Quarry Lease period is 31.07.2003 to 30.07.2023. No renewal application is filed. As such the lease is expired by 30.07.2023.</p> <p>2. The lessee does not work the lease since 30.07.2023.</p> <p>3. At that time of inspection, no vehicles, no tyre marks and no machinery present in the leased area.</p> <p>4. The worked pits are water logged and grass was grown up around the worked pits and at the approached road leads to the Quarry, indicates the quarry is not working.</p>
3	Sri Y. Janaki Rami Reddy (Respondent No.12)	Sy. No. 659/6, 9B of Ballavolu (V), Chillakur (M), Tirupati District.	20.146	<p>1. The Quarry Lease period is 25.07.2002 to 24.07.2022. The lessee applied for the renewal and the deemed extension period is expired by 31.03.2023. Thereby the Quarry lease is not in force.</p> <p>2. The lessee does not work the lease since 30.08.2022.</p>

				<p>3. At that time of inspection, no vehicles, no tyre marks and no machinery present in the leased area.</p> <p>4. The worked pits are water logged and grass was grown up around the worked pits and at the approached road leads to the Quarry, indicates the quarry is not working.</p>
4	Sri D. Vinay Kumar Reddy (Respondent No.13)	Sy. No. 553/2, 558/2, 565/2 & 568 of Ballavolu (V), Chillakur (M), Tirupati District.	4.366	<p>1. The Quarry Lease period is 10.05.2017 to 09.05.2037.</p> <p>2. The Consent For Operation (CFO) issued by the APPCB, Vijayawada, A.P. vide Order No. N-563/APPCB/ZO-VJA/CFE & CFO/RED/2018, dated: 26.12.2018 is valid up to 30.11.2023.</p> <p>3. No renewal of CFO is made. As such the lessee does not have valid CFO for working.</p> <p>4. The lessee does not work the lease since 29.07.2023.</p> <p>5. At that time of inspection, no vehicles, no tyre marks and no machinery present in the leased area.</p> <p>6. The worked pits are water logged and grass was grown up around the worked pits and at the approached road leads to the Quarry, indicates the quarry is not working.</p> <p>7. This office vide Show Cause Notice No. 2446/Q/2023, dated: 26.11.2014 issued Show Cause Notice as per the inspection conducted on 03.07.2024 for the noticed variation quantity of 88,664</p>

				MT of Silica Sand over the permitted quantity and 84,127.50 MT of Silica Sand excavated outside the leased area.
5	Sree Vamana Enterprises (Respondent No.14)	Sy. No.1-1 of Udathavaripalem (V), Chillakur (M), Tirupati District.	-	<ol style="list-style-type: none"> 1. It is Mineral Dealer License (MDL0109008975) area for Storing, Selling and Trading of Silica Sand issued under APMDL Rules, 2017 and the same was cancelled vide Procs. No.71/MDL/DDMG-NLR/2021, dt: 28.07.2022 of the Deputy Director of Mines & Geology, Nellore. 2. At that time of inspection, no vehicles, no tyre marks and no machinery present in the leased area. 3. The grass was grown up in and around the stock heaps of the Silica Sand indicates the MDL area is not working. 4. As per the inspection conducted on 05.07.2024 & 06.07.2024 this office after due issue of Show Cause Notice, issued Demand Notice vide No. 2940/MDL/2022, dated: 18.09.2024 for the variation noticed quantity of stock, for which payment of Seig. Fee to Govt. is not covered of 98,894 MT of Silica Sand.
6	Vamana Future Gen Pvt. Ltd., (Respondent No.15)	Sy. No.1-1 of Udathavaripalem (V), Chillakur (M), Tirupati District.	-	<ol style="list-style-type: none"> 1. It is Mineral Dealer License (MDL0109009692) area for Storing, Selling and Trading of Silica Sand issued under APMDL Rules, 2017 and the same was cancelled vide

				<p>Procs. No.1940/MDL/DDMG-NLR/ 2021, dt: 14.12.2022 of the Deputy Director of Mines & Geology, Nellore.</p> <p>2. At that time of inspection, no vehicles, no tyre marks and no machinery present in the leased area.</p> <p>3. The grass was grown up in and around the stock heaps of the Silica Sand indicates the MDL area is not working.</p>
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The photographs stamped with date, time and Geo Co- Ordinates of the Quarry Lease areas/ MDL areas inspected are enclosed herewith for kind perusal.



Divisional Mines & Geology Officer,
Gudur, Tirupati District.

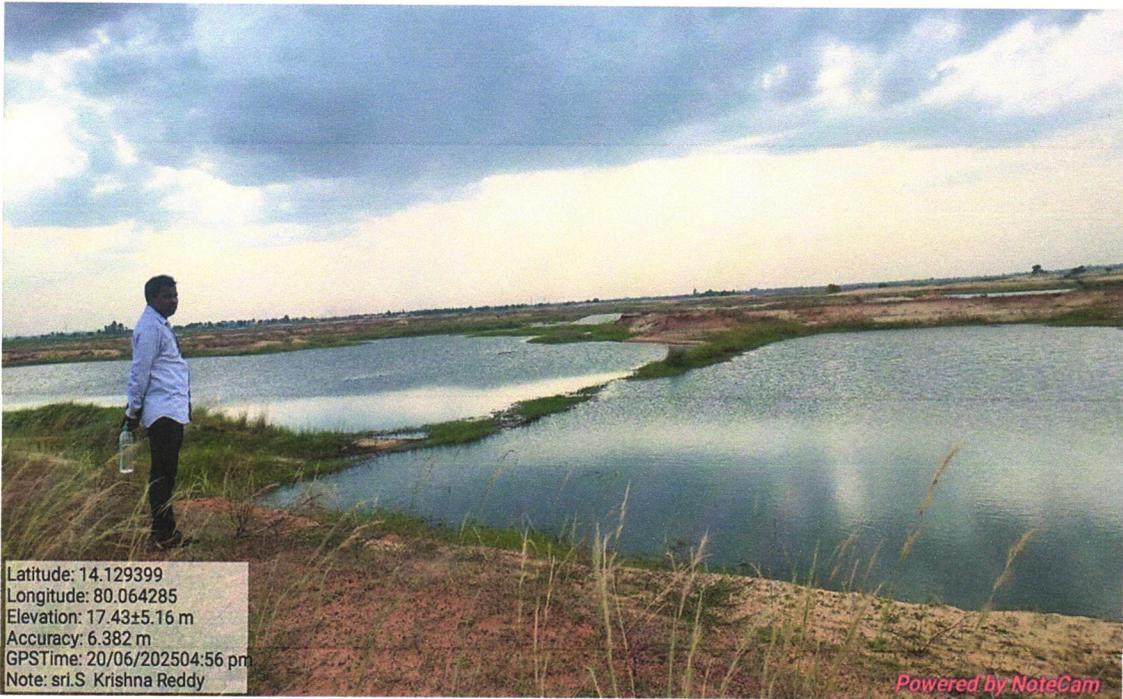
**Divisional Mines & Geology Office,
Gudur, Tirupati District.**

**INSPECTION PHOTOS AT QUARRY LEASE OF
PATTAN MAHABOOB SAHEB ON 20.06.2025**



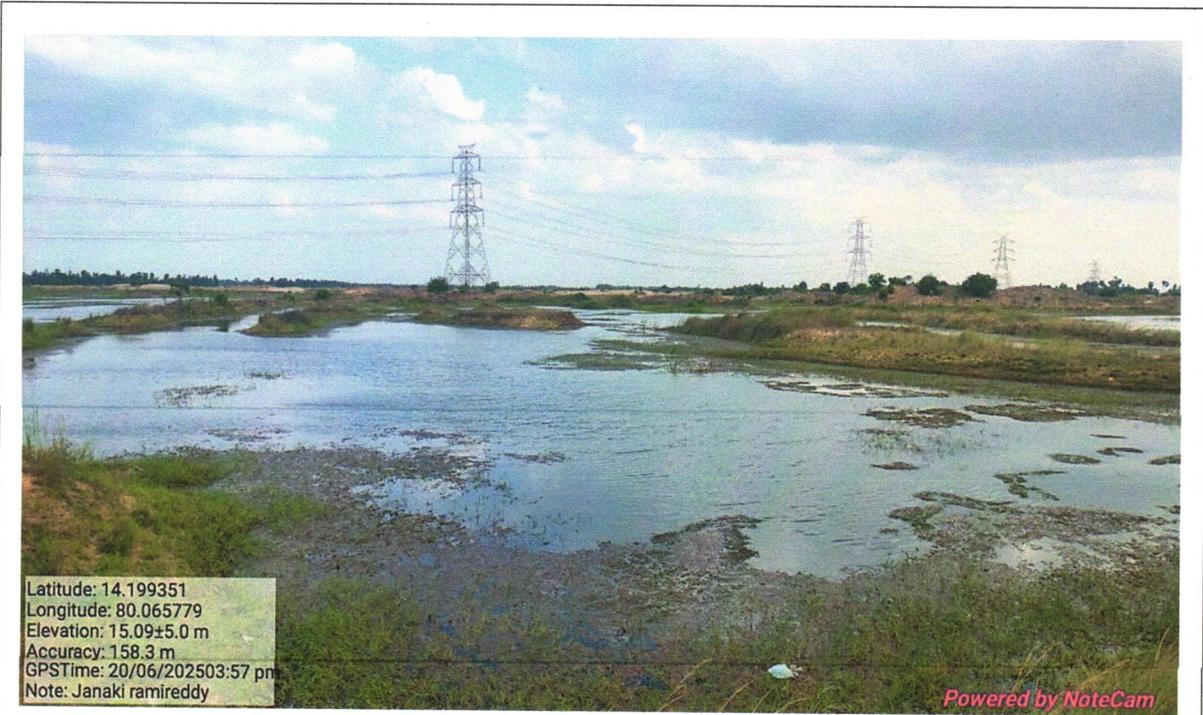

Divisional Mines & Geology Officer,
Gudur, Tirupati District.
Divisional Mines & Geology Office,
Gudur, Tirupati District.

INSPECTION PHOTOS AT QUARRY LEASE OF S. KRISHNA REDDY ON
20.06.2025




Divisional Mines & Geology Officer,
Gudur, Tirupati District.
Divisional Mines & Geology Office,
Gudur, Tirupati District.

INSPECTION PHOTOS AT QUARRY LEASE OF Y. JANAKI RAMIREDDY
ON 20.06.2025



Divisional Mines & Geology Officer,
Gudur, Tirupati District.

Divisional Mines & Geology Office,
Gudur, Tirupati District.

INSPECTION PHOTOS AT QUARRY LEASE OF D. VINAY KUMAR REDDY
ON 20.06.2025




Divisional Mines & Geology Officer,
Gudur, Tirupati District.
Divisional Mines & Geology Office,
Gudur, Tirupati District.

**INSPECTION PHOTOS AT MINERAL DEALER LICENSE AREA OF
SREE VAMANA ENTERPRISES ON 20.06.2025**




Divisional Mines & Geology Officer,
Gudur, Tirupati District.
Divisional Mines & Geology Office,
Gudur, Tirupati District.

**INSPECTION PHOTOS AT MINERAL DEALER LICENSE AREA OF
VAMANA FUTUREGEN PVT. LTD., ON 20.06.2025**



[Handwritten Signature]

Divisional Mines & Geology Officer,
 Gudur, Tirupati District.
Divisional Mines & Geology Office,
Gudur, Tirupati District.